

201

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 71/(GOA)/2008

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

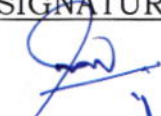


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES: M/s. Poysha Fincorp Pvt. Ltd.

V/s.

M/s. Blue Coast Hotels and Resort Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	NEELAM AHMAD	Adv for Respondent	
2.	Sreegeesh M-K	Adv for Resp No 5	
3.	Sanjna Dua	Adv for Resp 1	Sanjna Dua
4.	KANUL SRIVASTAVA	Adv for R-1	

ORDER

TCP 71/111A/NCLT/MB/MAH/2008

At request of the parties, list this matter on 17.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)